

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:5913
ANSWERED ON:02.05.2013
E COURT
Biju Shri P. K.;;Jindal Shri Naveen

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the present status of E-Court Project for computerisation of district & subordinate courts in the country;
- (b) the amount allocated, released and utilised for this project during the last three years along with the number of courts that have benefited under scheme, State and year- wise; and
- (c) the time by which the said project is likely to be completed, State-wise?

Answer

MINISTER OF LAW AND JUSTICE (DR. ASHWANI KUMAR)

(a) to (c) : eCourts Integrated Mission Mode Project envisages computerization of 14,249 district and subordinate courts by 31st March 2014. As on 31st March 2013, 12,233 district & subordinate courts have been computerised. Balance 2,016 district and subordinate courts are proposed to be computerised by 31st March, 2014 subject to the sites being made ready in time. The amount allocated, released and utilised in the last three years is as under:

(Rs. in Crores)

| Financial Year | Budget Estimate | Amount Released | Amount Spent | Courts Computerised |
|----------------|-----------------|-----------------|--------------|---------------------|
| 2010-11 | 120.00 | 119.896 | 136.60 | 5,244 |
| 2011-12 | 297.00 | 90.00 | 132.2 | 13,093 |
| 2012-13 | 233.66 | 83.51 | 86.29 | 2,600 |

High Court wise details of the number of courts which have been computerised under the scheme are at Annex.

Annex

Computerisation Status: as on 31st March 2013.

| # High Court | No. of Courts | No. of Courts approved for computerisation | No. of Courts Computerised |
|------------------|---------------|--|----------------------------|
| 1 Allahabad | 2,053 | 1,914 | 1,914 |
| 2 Andhra Pradesh | 937 | 652 | 652 |
| 3 Bombay | 1,843 | 1,981 | 1,981 |
| 4 Calcutta | 759 | 770 | 770 |
| 5 Chhattisgarh | 313 | 182 | 182 |
| 6 Delhi# | 303 | 0 | 0 |
| 7 Gauhati | 378 | 381 | 381 |
| 8 Gujarat | 800 | 880 | 880 |

| | | | |
|----|------------------|--------|--------|
| 9 | Jammu & Kashmir | 172 | 131 |
| 10 | Jharkhand | 532 | 450 |
| 11 | Karnataka | 773 | 629 |
| 12 | Kerala | 402 | 348 |
| 13 | Madhya Pradesh | 1,018 | 1,052 |
| 14 | Madras | 779 | 539 |
| 15 | Orissa | 399 | 411 |
| 16 | Patna | 1,060 | 156 |
| 17 | Punjab & Haryana | 589 | 676 |
| 18 | Rajasthan | 789 | 786 |
| 19 | Himachal Pradesh | 108 | 100 |
| 20 | Sikkim | 10 | 10 |
| 21 | Uttarakhand | 232 | 185 |
| | Total | 14,249 | 12,233 |

Courts computerised through other projects, not through eCourts.